### GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO 1091 TO BE ANSWERED ON 18.09.2020

#### UTILIZATION OF NIRBHAYA FUND

#### 1091. ADV. ADOOR PRAKASH:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has received details of utilization of Nirbhaya Fund from various States and if so, the details thereof, State-wise;
- (b) whether the Government has reviewed the reasons for low utilization of Nirbhaya Fund in various States and if so, the details thereof State-wise;
- (c) the details of proposals received from various Ministries and States under Nirbhaya Fund scheme;
- (d) the details of projects initiated, funds allocated/ utilized till date, State-wise; and
- (e) the measures taken by the Government for faster implementation of aforementioned scheme?

#### **ANSWER**

## MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) to (e) An Empowered Committee (EC) of Officers appraises and recommends the proposals received from various Central Ministries/ Departments/ States/ Uts and other organizations for funding under Nirbhaya Fund. After initial appraisal by the EC, the concerned Ministries/ Departments get the projects/ schemes appraised by the Expenditure Finance Committee (EFC)/ Standing Finance Committee (SFC)/ Public Investment Board (PIB)/ Delegated Investment Board(DIB) as per guidelines of Ministry of Finance. Thereafter, they obtain approval of the Competent Financial Authority (CFA) and release the funds out of their respective budget. The Ministries/ Departments implement the projects/ schemes either directly or through States/ Uts/ Implementing Agencies. A total of 35 schemes/ projects have been appraised and recommended by the EC so far. The EC reviews the status of implementation of the approved projects from time to time in conjunction with the concerned Ministries/ Departments/ Implementing Agencies (Ias). The Ministries/ Departments/ Ias also review and monitor the progress of their respective schemes/ projects for faster implementation at their level. The State- wise release of funds and the funds utilized, as reported by the Ministries/ Departments and las, are at annexure.

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#### **Annexure**

Annexure referred to in reply to part (a) to (e) of Lok Sabha Un-starred Question No.1091 for answer on 18.09.2020 regarding Utilization Of Nirbhaya Fund

(Rs. Crore)

Ci	(RS. Grore		
SL	State	Total	Total
		Released	Utilisation
1	Andaman and Nicobar Islands	7.55	2.49
2	Andhra Pradesh	110.16	26.05
3	Arunachal Pradesh	26.51	12.73
4	Assam	51.40	16.48
5	Bihar	55.98	23.03
6	Chandigarh	10.78	3.61
7	Chattishgarh	63.95	33.41
8	Dadra and Nagar Haveli and		
	Daman and Diu	14.81	2.38
9	Delhi	409.03	352.58
10	Goa	14.27	3.21
11	Gujarat	153.73	120.38
12	Haryana	40.00	10.77
13	Himachal Pradesh	26.82	15.80
14	Jammu and Kashmir	25.88	12.29
15	Jharkhand	43.37	11.25
16	Karnataka	260.28	198.95
17	Kerala	41.79	15.52
18	Ladakh-UT	0.27	0.00
19	Lakshdweep	4.88	0.77
20	Madhya Pradesh	123.37	42.72
21	Maharashtra	295.93	179.36
22	Manipur	23.65	11.31
23	Meghalaya	18.97	4.15
24	Mizoram	22.99	13.67
25	Nagaland	25.23	17.36
26	Odisha	60.78	15.15
27	Puducherry	11.79	2.79
28	Punjab	49.22	21.26
29	Rajasthan	69.11	28.58
30	Sikkim	10.41	1.57
31	Tamil Nadu	303.06	265.55
32	Telangana	182.30	135.82
33	Tripura	18.16	5.18
34	Uttar Pradesh	324.98	216.75
35	Uttrakhand	26.90	17.64
36	West Bengal	96.15	78.55

<sup>\*</sup> In addition to above, Ministry of Road Transport and Highways has released a sum of Rs. 82.03 Cr. to States/ UTs under the project of customization, deployment and management of Vehicle Tracking Platform.

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